

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

APPEAL NOS. 44 & 60 OF 2015

APPEAL NOS. 299 & 300 OF 2014

APPEAL NOS. 294 & 295 OF 2014

APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014

APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014

APPEAL NOS. 5, 35, 36, 37, 38, 39, 40, 248, 249, 262 OF 2015

Dated: 08th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 93 of 2015 & IA No. 141 of 2015

In the matter of:-

M/s. G.R. Sponge and Power Ltd. & Anr.Appellant (s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

Mr. Gopal Choudhary for R.2

APPEAL NO. 44 & 60 OF 2015

In the matter of:-

M/s. API Ispat & Powertech Pvt. Ltd. Appellant (s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Gopal Choudhary for R.1

Ms. Swapna Seshadri for R.2

ORDER

At the request of Mr. Aashish Bernard, learned counsel for the appellant in Appeal No. 93 of 2015, these matters are adjourned to **03.10.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson